

**Central Administrative Tribunal  
Principal Bench**

**OA No.2945/2012**

New Delhi, this the 25<sup>th</sup> day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Viresh Kumar Tyagi  
S/o Shri Gopal singh  
R/o B-1/49, Yamuna vihar  
Shadhra, Delhi. ....Applicant

(By Advocate: None)

**Versus**

1. East Delhi Municipal Corporation  
(through its Commissioner)  
East Delhi Municipal Corporation  
Udyog Sadan, Patpatganj Industrial Area  
Delhi.
2. The Commissioner  
North Delhi Municipal Corporation  
Dr. S.P. Mukherjee Civic Centre  
4<sup>th</sup> Floor, J.L. Marg, New Delhi.
3. Additional Commissioner  
North Delhi Municipal Corporation  
Dr. S.P. Mukherjee Civic Centre  
4<sup>th</sup> Floor, J.L. Marg, New Delhi.
4. The Commissioner  
East Delhi Municipal Corporation  
Udyog Sadan, Patpatganj  
Industrial Area, Delhi.
5. The Director (Personnel)  
East Delhi Municipal Corporation  
Dr. S.P. Mukherjee Civic Centre  
J.L. Marg, New Delhi. ....Respondents

(By Advocate: Shri S.K. Tripathy for Ms. Anita Pandey)

## **ORDER (ORAL)**

### **Justice L. Narasimha Reddy:-**

The OA was listed yesterday. There was no representation for the applicant. Since this is one of the oldest cases, we adjourned it for today with a clear stipulation that if the applicant does not turn up, the OA will be dismissed for default.

2. There is no representation for the applicant today also. Hence, the OA is dismissed for default. There shall be no order as to costs.

**(Pradeep Kumar)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vb/